Public Undertakings (Thirteenth Lok Sabha) on MMTC Limited Trade in Gold (Import of Gold by MMTC).

MOTION FOR ELECTION TO THE COURT OF THE ALIGARH MUSLIM UNIVERSITY

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777e question was put and the motion was adopted.

STATEMENT REGARDING GOVERNMENT BUSINESS

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI 0. RAJAGOPAL): With your permission, Sir, I rise to announce that Government Business during the week commencing Monday, the 30th July, 2001 will consist of:-

Consideration and passing of the following Bills:-

- (i) The Trade Unions (Amendment) Bill, 2000 (further consideration)
- (ii) The Motor Vehicles (Amendment) Bill, 2001
- (iii) The Electricity Regulatory Commission (Amendment) Bill, 2001 as passed by the Lok Sabha.
- (iv) The Indian Medical Council (Amendment) Bill, 2001
- (v) The Pre-Natal Diagnostic Techniques (Regulation and Prevention of Misuse) Amendment Bill, 2001
- (vi) The North-Eastern Council (Amendment) Bill, 1998
- (vii) The Influx from Pakistan (Control) Repealing (Repeal) Bill, 2001
- (viii) The Sugarcane Cess Validation (Repeal) Bill, 2001